

Ceasefire violations by Pakistan

1097. SHRI A. U. SINGH DEO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of ceasefire violations and encounters by Pakistan that have occurred at the India-Pak border in the last year, month-wise and particularly in the last three months, the details thereof;

(b) the assessed losses, damage and number of persons thereof that have been displaced due to such ceasefire violations;

(c) the details of India's response to such ceasefire violations; and

(d) the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) The details of ceasefire violations/cross border firing at Indo-Pak border during the year 2015, month-wise, are as under:-

Sl. No.	Month	No. of ceasefire violations/cross border firing	
		Along International Border (IB) in Jammu region	Along Line of Control (LC)
2015			
1.	January	133	2
2.	February	23	3
3.	March	8	2
4.	April	5	2
5.	May	6	1
6.	June	8	6
7.	July	9	25
8.	August	21	62
9.	September	9	42
10.	October	27	6
11.	November	4	1
12.	December	-	-
TOTAL		253	152

The details of ceasefire violations/ cross border firing at Indo-Pak border during the year 2016, month-wise, are as under:-

Sl. No.	Month	No. of ceasefire violations/cross border firing	
		Along International Border (IB) in Jammu region	Along Line of Control (LoC)
2016			
1.	January	-	-
2.	February	-	-
3.	March	-	1
4.	April	2	1
5.	May	-	2
6.	June	-	10
TOTAL		2	14

(b) The loss of life and private property due to border shelling/ firing along the border reported during the year 2015 is as under:-

Nature of loss	Number
Civilians Death	16
Persons Injured	71
Houses Damaged	72

During 2015, 1238 persons (families) were temporarily shifted to safer places/ locations in Relief Camps. Besides, 2200 persons (families) shifted to their relatives during the year 2015. There is no permanent dislocation of the people residing closed to International Border/Line of Control.

(c) and (d) The following measures have been taken by the Government to check ceasefire violations at the borders:

- (i) Director General level talks in between BSF and Pak Rangers was held at New Delhi in September, 2015 in which both sides agreed to restrain from cross border firing.
- (ii) Proper defence preparedness (including strengthening of Nakas, field fortifications, high mast lights etc.) is ensured on the International Border.
- (iii) Immediate and effective retaliation by BSF Personnel is carried out to instances of unprovoked fire and ceasefire violations.
- (iv) Mechanism has been instituted at Border Out Posts (BOPs) and border areas to expeditiously inform the villagers on occurrence of cross-border firing.

- (v) BSF regularly interacts with border population situated close to border and educates them not to move in vicinity of areas prone to unprovoked fire without prior information/permission of BSF.
- (vi) Bullet Proof Bunkers and ambulances are kept in readiness at convenient locations for evacuation of persons in case of emergency.
- (vii) Diplomatically, India has repeatedly emphasised, including at the highest level, the need for Pakistan to uphold the sanctity of the Line of Control (LC) and abide by the ceasefire commitment of 2003 along the International Border and LC. Ceasefire violations are taken up with Pakistani authorities through the established mechanism of hotlines, flag meetings as well as talks between the Directorate General of Military Operations.

Increase in military related activities in Jammu and Kashmir

1098. SHRI NEERAJ SHEKHAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether as per the recent report, there is 47 per cent increase in militancy related activities, 51 per cent increase in stone pelting incidents, 65 per cent increase in infiltration and fresh recruitments of militants in Jammu and Kashmir during the first six months of 2016;

(b) if so, the details thereof; and

(c) the reasons for the same and response of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) The details of militancy related activities, stone pelting incidents, infiltration and fresh recruitment for the first six month of 2016 in comparison with the corresponding period of last year are as under:-

Incidents	01.01.2015 to 30.06.2015	01.01.2016 to 30.06.2016
Terrorists incidents	76	125
Militants killed	36	79
Stone pelting incidents	224	390
Fresh recruitment	34	40